

NATIONAL COMPANY23AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP	-	Await ROC	252(1)	Apple Properties Ltd. Vs ROC	
No.129/BB/		report	845 25		
2017					

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	RAGHAVENDRA.R. CHAKRAVARTHY	PETITIONER	& gla. Q. Challe
	9449859052		

ORDER

PCS for Petitioner is present. Await report from ROC, Karnataka. List it on 22.01.2018.

Member (T)

Member (J)